(b) On inquiry, the allegations of coercion for forceful collection of. money by IOC employees could not. be established.

- (c) Does not arise.
- (d) Yes, Sir.
- (e) No, Sir.
- (f) Does not arise.

Policy on Export and Imnort of Naphtha

2185. SHRI SATYA PRAKASH MA-LAVIYA: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the New Delhi Edition of 'Indian Express' of 15th July, 1994, if so, what is the existing policy for import of Naphtha and the circumstances under which this policy had to be adopted;

(b) whether the Policy so adopted has helped the consuming industries of this material to have it at economically via ble paces;

(c) whether it is a fact that the IOC, the canalizing agency for export of pen oleum products including Naptha are exporting this material at a price lower than the international prices while the import by Indian companies are made at international price, resultin2 in net loss of foreign exchange to the country;

(d) whether Government have any plans to stop exports at lower prices and divert the surplus for domestic use at economically viable prices;

(e) ff so, the time frame for -adoption of thfe policy- and

(f) if not, the reasons thereto?

THE MINISTER OF STATE OF THH; MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPT. SATISH SHARMA): (a) Under the existing EXIM Pol-icy, the import of Naptha has been de-canalfaed subject the sate of return stream to oil refineries only by the importer on commercial terms.

(b) The consuming industries are now free to work out the economics and purchase Naptha either indigenously or import the same.

ic') to (f) Naptha is exported after meeting the domestic demand of the product at market related price. Data on price of private imports of Naptha is not available.

Import of Diesel

2186. SHRI BHUPINDER SINGH MANN: Will the Minister of PETROLEUM AND NATURAL GAS be plea-ssd to state:

(a) T/hat- quantum of diesel ia imported in India and at what rate;

(b) what is the landed cost of diesel after import and what is the rate thereof in India; and

(c) what is the rate of diesel in other countries in the world?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPT. SATISH SHARMA): (a) The quantity and average rate at which diesel has been imported during 1992-93 and 1993-94 are as under:—

	,	(Quantity MMT	r) (Avera Rs./T	ge Rate) Onde
1992-93		. 7	.16	5155
1 993- 94.		. 7	.56	5522

The above fates are exclusive of duty. From 1-3-94 Customs duty i approximate in the second secon

<b) The average landed cost of diesel during the first quarter of the current year has been Rs. 7264.92!MT against the domestic price (ex storage) inclusive of iuty of Rs. 7609.70JMT. 213 Written Answers

(c) The price of Automotive diesel in the other countries of the world *vines* from Rs. 14024|MT in Canada 10 Rs. 2847ljMT in Japan.

Steps to check unauthorised gas cylinders

2187. CHAUDHARY HARMOHAN SfNGH:

SHRI KAN'AKSINH MOHAN-SINH MANGROLA:

Will the Minister of PET ROLEUM AND NATURAL GAS be pleased to state:

ia j whether a large number or unauthorised gas cylinders are in circulation in the country;

(b) it so, the number of unauthorised linders detected in bottling plants

during the last two years; and

(c) the steps taken by Government io check it?

[HE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NAT-URAL GAS (CAPTAIN SATISH SHAR-MA): (a) Some spurious LPG cylinders have been detected in certain parts of the country.

(h) The number of such cylinders detected in bottling plants during 1992-93 and 1993-94 is 5495 and 3778 respectively.

(c) Spurious cylinders are injected into the system by unscrupulous elements, after procuring the same from cylinder manufacturers. When approved and licensed cylinder manufacturers are found to manufacture and supply spurious cylinders, further procurement of cylinders from them by the oil Industry is suspended and statutory approvals are withdrawn. Police action against such manufacturers and those found involved in circulation of spurious cylinders is also taken. Suspected premises are raided, offenders are arrested and spurious cylinders seized.

Top Management Posts in IOC

2188. SHRI YERRA HARAYANA. SWAMY: Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state

(a) whether it is a fact tha; IOC is heading for a vacuum in the t°P management posts;

(b) whether it is also a lact that some Directors are going to retire by 31st July, 1994; and

(c) what steps are proposed to be taken to ensure that top management positions are not left vacant for long periods?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH SHARMA) (a) No. Sir.

(b) Director (Marketing) superannuated on 31-7-1994.

(c) Necessary action is in progress to fill up the resultant vacancies as per prescribed procedure. **ai.**

नुकरात में अन्य राज्यों को गैस की बापूर्ति

2189. थोमती (वर्मिला किमनभाई पटेलाः क्या पेट्रोलियम ग्रौर प्राक्कृतिक गैस मंत्री यह बताने की क्या करेंगे कि :

(क) गुजरात के पीपाबाथ गैस आधा-रित विद्युत संगंत को गैस आबंटित करने के संबंध में सरकार द्वारी क्या निर्णय लिया गया है ;

(ख) गुजरात में उत्पादिक गैस से गुजरात को ही वंचित रख्कर उसे दूसरे राज्यों को देने के पोछे क्या तर्काधार है, गौर

(ग) इस पर सरकार की क्या प्रति-किया है ?